

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 127**  
**143(ND)/2013**

**IN THE MATTER OF:**

Rockman Advertising and Marketing India  
Pvt. Ltd. & ors.

.... Applicant/petitioner

v.

M/s. Sharp Eye Advertising Pvt. Ltd.

.... Respondent

**Order under Section 397/398**

**Order delivered on 03.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the petitioner:

For the Respondent      Mr. Gaurav Mitra, Mr. Rohan Ganpathy, Advs.

**ORDER**

On account of hearing of matters listed before Bench IV by us,  
this part heard matter to be heard on 14.05.2019.

*Sd/-*

**(M.M.KUMAR)**  
**PRESIDENT**

*Sd/-*

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**